

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No. 6113/2020
(S.W.P. No.1289/2020)

Monday, this the 26th day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Farha Fatima, aged 26 years
d/o Mohamad Yousf Tramboo
House No.10, Lane 3, Sector A,
Pine Avenue, Rawalpora Srinagar - 190005

..Applicant

(Mr. Molvi Aijaz, Advocate)

VERSUS

1. U.T. of J & K through
Commissioner-cum-Secretary to Govt.
Health & Medical Education Department
Civil Secretariat at Srinagar
2. Public Service Commission of UT of J & K
Through its Secretary, Solina Srinagar

..Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:



Mr. Molvi Aijaz, learned counsel for applicant submits that his client has expressed disinterest in the matter.

2. We, therefore, close the T.A. as infructuous. There shall be no order as to costs.

(**Aradhana Johri**)
Member (A)

(**Justice L. Narasimha Reddy**)
Chairman

April 26, 2021
/sunil/jyoti/dsn/